



सत्यमेव जयते

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
CENTRAL BOARD OF DIRECT TAXES
DIRECTORATE OF INCOME TAX
(HUMAN RESOURCE DEVELOPMENT)

ICADR Building, Plot No. 6, Vasant Kunj Institutional Area Phase-II, New Delhi - 110070.

F.No. HRD/CM/127/16/2017-18/6728

Dated: 5th March 2018

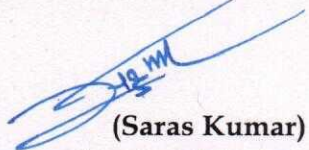
MEMORANDUM

With reference to his/her application for recruitment to the post of Stenographer Grade-II in CBDT on the basis of Stenographer Grade 'C' and 'D' Examination 2016, the candidate selected as **Stenographer Grade-II in CBDT** is directed to indicate/exercise his/her preferences, in order of priority for allotment of regions under CBDT for 18 regions under Income Tax Department all over the country, in the enclosed format. The PREFERENCE FORMAT duly filled/complete in all respects, may be sent URGENTLY by SPEED POST/REGISTERD POST or COURIER/BY HAND or PERSONALLY so as to reach it latest or positively by 23.03.2018 at the following address:

Deputy Director of Income Tax (CMD-II),
ICADR Building, Plot No. 6,
Vasant Kunj Institutional Area Phase-II,
New Delhi - 110070

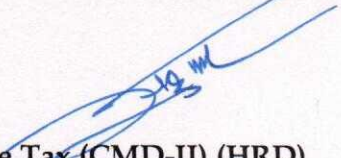
2. Candidate is cautioned that if, for any reasons, he/she fails or does not indicate his/her preferences in said FORMAT for whatever reasons by **23.03.2018**, the REGION/STATE will be allotted to him/her, on the basis of merit-cum-preference, by this Directorate and NO REQUEST for change of allotted region will be entertained at any stage of recruitment. The option once exercised shall be final and will not be allowed to be changed.

Encl: As above.


(Saras Kumar)
Joint Director of Income Tax (CMD-II) (HRD)
New Delhi

Copy to: The Web Manager www.incometaxindia.gov.in with a request to place the letter on the website.




Joint Director of Income Tax (CMD-II) (HRD)
New Delhi

**TO BE FURNISHED BY THE CANDIDATE SELECTED TO THE POST OF
STENOGRAPHER GRADE-II IN CBDT (LAST DATE OF SUBMISSION: 23.03.2018)**

Name of the candidate:	
Roll No.:	
Rank:	

Paste self-attested
recent passport
size color
photograph

Aadhaar Number:

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Preference of Allocation of Region under CBDT

S.No.	Name of Region	Jurisdiction	Preference
1	Ahmedabad	State of Gujarat	
2	Bengaluru	States of Karnataka & Goa	
3	Bhopal	States of Madhya Pradesh & Chattisgarh	
4	Bhubaneswar	State of Odisha	
5	Chandigarh	States of Punjab, Haryana, Himachal Pradesh, J&K and UT of Chandigarh	
6	Chennai	States of Tamil Nadu & Puducherry	
7	Delhi	State of Delhi	
8	Guwahati	States of Assam, Arunachal Pradesh, Nagaland, Manipur, Mizoram, Tripura & Meghalaya	
9	Hyderabad	States of Andhra Pradesh & Telangana	
10	Jaipur	State of Rajasthan	
11	Kanpur	States of Uttar Pradesh (West) & Uttarakhand	
12	Kochi	State of Kerala & UT of Lakshadweep	
13	Kolkata	States of West Bengal & Sikkim and UT of Andaman & Nicobar Islands	
14	Lucknow	State of Uttar Pradesh (East)	
15	Mumbai	Municipality of Greater Mumbai	
16	Nagpur	State of Maharashtra (Vidarbha region only)	
17	Patna	States of Bihar & Jharkhand	
18	Pune	State of Maharashtra (excluding areas under Mumbai & Nagpur regions)	

Note:

1. Please indicate order of preference by putting numbers 1 to 18 against the region (with 1 being the most preferred choice).
2. No row should be left blank.

Date:	Address for communication:
Signature:	
Left Thumb Impression:	
	Mobile Number: